

Serial No of Order	Date of Order	Order with Signature
	24.6.98	<p>Heard the learned Counsel for the petitioner and Shri Ashok Kakanty learned Senior Standing Counsel. It is submitted by the learned Counsel for the petitioner that he wants to withdraw this case. To that effect he has filed a memo. In view of this the O.A. is disposed of as withdrawn. No costs.</p> <p>S. S. Som Recd. Chancery 24.6.98 Member (i)</p> <p>Copies of order dtd 24.6.98 maybe despatched to the Comd for better info</p> <p>Shankar 25/06/98 24.6.98 O.C.</p> <p>Received copy of order dtd. 24.6.98 H. B. 25.6.98 F.W.</p> <p>Received copy of order dtd. 24.6.98 on behalf of Mr. S. S. Som 25.6.98</p>